

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 89(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017


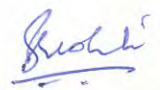
NAME OF THE COMPANY

M/s Smt. Smiti Golyan
Vs

M/s. Gallus Chattles Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Sh. Sarusm Raza	Adv.	Respondents	
2.	Sh. Shobhan Mahanti	Adv.		
3.	Sh. Shobhan Mahanti	Adv.		
1.	Ms. Ranjana Roy Grewal,	Adv.	} Petitioners	
2.	Mr. Purn Anand,	Adv.		
3.	Ms. Seishi Kapoor,	Adv.		
4.	Ms. Vasudha Sen,	Adv.		

ORDER

For order see C.P. No. 27(ND)/2015.